

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/6564/2026 BLAPL/2190/2026	ANJANI PARDHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SARANGADA /109 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000174/2024
2	D-BLAPL/6686/2026 BLAPL/2191/2026	RAJEYA KENDRUKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /4 /2010 ADDL DISTRICT AND SESSIONS JUDGE CT/0000140/2025
3	D-BLAPL/6667/2026 BLAPL/2192/2026	ITISHREE SAHOO VS STATE OF ODISHA	ABESH KAMAL VS	PURIGHAT /14 /2026 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000031/2026
4	D-BLAPL/6688/2026 BLAPL/2193/2026	SEIKH WAZID MOHAMMED @ CHHUTKA VS STATE OF ODISHA	SIDHARTHA DAS VS	JAGDALPUR /8 /2026 S.D.J.M.,BARGARH(Bargarh) GR/0000052/2026
5	D-BLAPL/6714/2026 BLAPL/2194/2026	SIPUN @ LOKANATH PATTANAIK @ LOKANATHA PATTNAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /134 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anandapur) GR/0000265/2026
6	D-BLAPL/6715/2026 BLAPL/2195/2026	BIMAL B. SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000023/2025
7	D-BLAPL/6641/2026 BLAPL/2196/2026	SOURAV YADAV VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BRAJARAJNAGAR /17 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000068/2026
8	D-BLAPL/6566/2026 BLAPL/2197/2026	LALIT BHUJABAL VS STATE OF ODISHA	ADITI HOTA VS	SPL.TASK FORCE /15 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000379/2025
9	D-BLAPL/6545/2026 BLAPL/2198/2026	SD. GULAB VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BISRA /33 /2026 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000224/2026
10	D-BLAPL/6574/2026 BLAPL/2199/2026	ASESH PARICHHA VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) 2(A)CC/0000015/2025
11	D-BLAPL/6618/2026 BLAPL/2200/2026	SAROJ KUMAR ROUT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000114/2025

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12	D-BLAPL/6625/2026 BLAPL/2201/2026	SUNIL DAS VS STATE OF ODISHA	GAJENDRANATH ROUT VS	JANKIA P.S. /453 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000938/2025
13	D-BLAPL/5360/2026 BLAPL/2202/2026	BALI SETHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	BIRMAHARAJPUR /229 /2025 DISTRICT AND SESSIONS JUDGE,SONE ST/0000009/2026
14	D-BLAPL/6599/2026 BLAPL/2203/2026	RANGALAL PURTY VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHANDRASEKHARPUR /77 /2021 1ST A.D.J., BHUBANESWAR(Khordha) CT/0000062/2021
15	D-BLAPL/6626/2026 BLAPL/2204/2026	ASHIRBAD MOHANTY VS STATE OF ODISHA	ABIT SAHU VS	// SPECIAL JUDGE, PURI(Puri) TR/0000024/2026
16	D-BLAPL/6226/2026 BLAPL/2205/2026	DEBADATTA PARIDA @ BULU PARIDA VS STATE OF ODISHA	DEBASNAN DAS VS	AIR FIELD P.S. /105 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000323/2025
17	D-BLAPL/6607/2026 BLAPL/2206/2026	JHUMURI BEHERA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	K.NUAGAON /353 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000457/2025
18	D-BLAPL/6611/2026 BLAPL/2207/2026	LUNA NAYAK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	KHANDAGIRI P.S. /832 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000694/2025
19	D-BLAPL/6395/2026 BLAPL/2208/2026	RAJESH BAG VS STATE OF ODISHA	MOHAN BAG VS	PUINTALA /259 /2025 DISTRICT & SESSIONS JUDGE,BOLANG SC/0000081/2025
20	D-BLAPL/6081/2026 BLAPL/2209/2026	RAJESH BIDIKA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	RAYAGADA TOWN /367 /2025 DIST.& SESSIONS JUDGE,RAYAGADA(I CT/0000006/2026
21	D-BLAPL/6647/2026 BLAPL/2210/2026	JANMA JAYA NAYAK @ JANMEJAY NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /989 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001913/2025
22	D-BLAPL/6658/2026 BLAPL/2211/2026	DAMA @ DAMODAR ROUT VS STATE OF ODISHA	BIBEKANANDA BEHERA VS	BAISINGA /557 /2025 J.M.F.C., BETANATI(Mayurbhanj) CT/0001307/2025
23	D-BLAPL/6682/2026	LADA @ LODA NACHIKA	SK. ZAFARULLA	NARAYANPATNA /4 /2010

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	BLAPL/2212/2026	VS STATE OF ODISHA	VS	ADDL DISTRICT AND SESSIONS JUDGE CT/0000140/2025
24	D-BLAPL/6630/2026 BLAPL/2213/2026	BALARAM BEHERA @ BALIA BEHERA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	PAHALA /80 /2025 A.D.J.,BHUBANESWAR(Khordha) CT/0000426/2025
25	D-BLAPL/6248/2026 BLAPL/2214/2026	BIKASH @ AKASH BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	PHULBANI TOWN /334 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000109/2025
26	D-BLAPL/6482/2026 BLAPL/2215/2026	SABIR VS STATE OF ODISHA	SUSHANTA KUMAR DAS VS	PATTAPUR (DIGAPAHANDI) /25 /2026 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000009/2026
27	D-BLAPL/6387/2026 BLAPL/2216/2026	MANGAL SOREN VS STATE OF ODISHA	BHARAT JALLI VS	JHARPOKHARIA /21 /2026 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000056/2026
28	D-BLAPL/6670/2026 BLAPL/2217/2026	KARNEL NAYAK @ RAKHI @ LITU @ NITU VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /47 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000085/2025
29	D-BLAPL/6321/2026 BLAPL/2218/2026	PARIKHITA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BRAHMAGIRI /301 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000060/2024
30	D-BLAPL/6681/2026 BLAPL/2219/2026	GOBINDA SUNA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	LAKHANA /129 /2025 DIST.& SESSIONS JUDGE,NAWAPARA(Kandhamal) ST/0000005/2026
31	D-BLAPL/6709/2026 BLAPL/2220/2026	SUSANTA PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PURUNAKOTE /32 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000013/2026
32	D-BLAPL/6683/2026 BLAPL/2221/2026	LADA @ LODA NACHIKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /1 /2010 ADDL DISTRICT AND SESSIONS JUDGE CT/0000147/2025
33	D-BLAPL/6692/2026 BLAPL/2222/2026	RAJESH NAYAK @ BADAL VS STATE OF ODISHA	MAHES DAS VS	CHAKAPADA PS /17 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000086/2026
34	D-BLAPL/4277/2026 BLAPL/2223/2026	AMARESWAR MOHANTY VS	KALINDRA KUMAR ROUT VS	CHOUDWAR /137 /2024 C.J.M.,CUTTACK(Cuttack)

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35	D-BLAPL/6799/2026 BLAPL/2224/2026	STATE OF ODISHA BULU LUHA VS	AMITAV TRIPATHY VS	ST/000023/2025 KANTAMAL /46 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE
36	D-BLAPL/6759/2026 BLAPL/2225/2026	STATE OF ODISHA DASAVATH PAVAN KALAN NAIK @ D. PAVAN KALYAN NAIK VS	MANGU NANDY VS	Spl/000071/2026 / /0 SPECIAL JUDGE,KORAPUT(Koraput)
37	D-BLAPL/6762/2026 BLAPL/2226/2026	STATE OF ODISHA BABULA BHUYAN VS	SUDHANSU SEKHAR DASH VS	TR/000095/2025 / /0 SPECIAL JUDGE,BHANJANAGAR(Ganjam)
38	D-BLAPL/6479/2026 BLAPL/2227/2026	STATE OF ODISHA SADRE ALAM VS	SHYAM MANOHAR VS	2(A)CC/000023/2025 MATHILI /257 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
39	D-BLAPL/6691/2026 BLAPL/2228/2026	STATE OF ODISHA RAJEYA KENDRUKA VS	SK. ZAFARULLA VS	Spl/000185/2024 NARAYANPATNA /1 /2010 ADDL DISTRICT AND SESSIONS JUDGE
40	D-BLAPL/6480/2026 BLAPL/2229/2026	STATE OF ODISHA JAMIR MIYA @ ZAMIR MIYA VS	SHYAM MANOHAR VS	CT/000147/2025 MATHILI /257 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
41	D-BLAPL/6521/2026 BLAPL/2230/2026	STATE OF ODISHA LALIT MAHANANDA VS	AMITAV TRIPATHY VS	Spl/000185/2024 GAISILET /87 /2025 S.D.J.M.,PADAMPUR(Bargarh)
42	D-BLAPL/4569/2026 BLAPL/2231/2026	STATE OF ODISHA GHASIRAM GADABA VS	TARINI PANIGRAHI VS	GR/0000502/2025 JEYPORE SADAR /101 /2021 A.D.J.,JEYPORE(Koraput)
43	D-BLAPL/6363/2026 BLAPL/2232/2026	STATE OF ODISHA HEMANTA KUMAR PARIDA @ BUNTI @ BANTI VS	SAROJ KUMAR DASH VS	CT/000056/2021 KHURDA MODEL /78 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Koraput)
44	D-BLAPL/6212/2026 BLAPL/2233/2026	STATE OF ODISHA DIPU @ RAJENDRA MAHARANA VS	KISHORE CHANDRA KAR VS	TR/000031/2026 POLASARA PS /848 /2025 J.M.F.C.,POLSARA(Ganjam)
45	D-BLAPL/6710/2026 BLAPL/2234/2026	STATE OF ODISHA RAJESH @ SUSIL NAIK @ SUSHIL NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GR/0000841/2025 SAMAL /320 /2025 J.M.F.C,TALCHER(Anugul) GR/0001558/2025

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46	D-BLAPL/6711/2026 BLAPL/2235/2026	RAJA @ SUBAL CHANDRA DALEI @ SUBAL DALEI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /47 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000109/2026
47	D-BLAPL/6385/2026 BLAPL/2236/2026	SUDAMA @JITENDRA KUMARA SAHANI VS STATE OF ODISHA	JAYADEBA BEHERA VS	PHIRINGIA /43 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000069/2026
48	D-BLAPL/5796/2026 BLAPL/2237/2026	LAXMAN SUAR @ KUNUMUN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	PURI TOWN /90 /2022 1ST A.D.J., PURI(Puri) ST/0000030/2023
49	D-BLAPL/6541/2026 BLAPL/2238/2026	PARAKSHITA KISHAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	SUNDARGARH SADAR /184 /2025 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000249/2025
50	D-BLAPL/6701/2026 BLAPL/2239/2026	RANJAN KUMAR NAIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	THUAMUL RAMPUR /19 /2026 J.M.F.C, THUAMUL-RAMPUR(Kalahandi) CT/0000020/2026
51	D-BLAPL/6797/2026 BLAPL/2240/2026	KAPIL SINGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /79 /2023 A.D.J.,PADAMPUR(Bargarh) Spl/0000015/2023
52	D-BLAPL/6536/2026 BLAPL/2241/2026	RASEL SK VS STATE OF ODISHA	SOUMYA RANJAN PAIKRAY VS	//0 SPECIAL JUDGE,BHANJANAGAR(Ganjar 2(A)CC/0000004/2026
53	D-BLAPL/6716/2026 BLAPL/2242/2026	RAJA @ SUBAL CHANDRA DALEI @ SUBAL DALEI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /45 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000107/2026
54	D-BLAPL/6556/2026 BLAPL/2243/2026	MANU PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	TARASINGI /49 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganjar Spl/0000005/2026
55	D-BLAPL/6875/2026 BLAPL/2244/2026	PRAVAKAR SAMANTA VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	CHOUDWAR /580 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000953/2025
56	D-CMP/8711/2026 CMP/415/2026	CHITRA BEHERA VS PAWAN KUMAR SULTANIA	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu CS/0000120/2019
57	D-CMP/8791/2026	ASWINI KUMAR KAR	DURGA PRASANNA MISHRA	//

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	CMP/416/2026	VS NALINIPRAVA NAYAK @ ROUT	VS	A.D.J.,SALIPUR(Cuttack) Fao/0000018/2025
58	D-CMP/9187/2026 CMP/417/2026	SRIYA THAKUR VS DEBENDRA KUMAR DASH	PADMANAV CHOUDHURY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK EC/0000066/2024
59	D-CMP/9819/2026 CMP/418/2026	MAA TARINI TEMPLE, KHURDA VS STATE OF ODISHA	ANUPAMA MOHANTY VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR IA/0000001/2026
60	D-CONTC/8080/2026 CONTC/1342/2026	SANKARSAN KHUNTIA VS PROF. AMIYA KUMAR RATH, V.C., B.P.U.T., SUNDARGARH	ADV. VS	// ()
61	D-CONTC/8110/2026 CONTC/1343/2026	AJAY KUMAR MOHANTY VS HEMANT SHARMA, IAS	ADV. VS	// ()
62	D-CONTC/9042/2026 CONTC/1344/2026	M/S. SURYO UDYOG LTD., BHUBANESWAR VS SIDDHARTHA GOURAB PARIDA, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// ()
63	D-CONTC/8608/2026 CONTC/1345/2026	PRAFULLA KUMAR BARAL VS ASWATHY S,IAS, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	JYOTI RANJAN DEO VS	// ()
64	D-CONTC/8924/2026 CONTC/1346/2026	SUDHEER KUMAR PANDA VS ANU GARG, I.A.S	ADV. VS	// ()
65	D-CONTC/8303/2026 CONTC/1347/2026	ARBIND KUMAR SINGH VS SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES, ODISHA	ADV. VS	// ()
66	D-CONTC/8876/2026 CONTC/1348/2026	MANAGING COMMITTEE OF BHANPUR HIGH SCHOOL, CUTTACK VS DR. N.TIRUMALLA NAYAK, I.A.S	KUNAL KUMAR SWAIN VS	// ()
67	D-CONTC/6012/2026 CONTC/1349/2026	RAMAKANTA CHOUDHURY VS ARVIND AGARWAL, I.A.S	ADV. VS	// ()
68	D-CONTC/8430/2026 CONTC/1350/2026	AMAR KUMAR BEHERA VS	ADV. VS	// ()

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69	D-CONTC/7347/2026 CONTC/1351/2026	BHASKARJYOTI SHARMA, IAS SMRUTI RANJAN PARIJA VS N.S.THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	ADV. VS	// // ()
70	D-CONTC/7334/2026 CONTC/1352/2026	PRAKASH REDDY VS DR. SWATI MISHRA,OAS, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR	ADV VS	// // ()
71	D-CONTC/7335/2026 CONTC/1353/2026	DR.CHAITANYA SUNDAR DASH VS ARAVIND AGRAWAL, IAS	ADV. VS	// // ()
72	D-CONTC/9974/2026 CONTC/1354/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS JAYANTI MALLIK, I.I.C.,BRAHMABARADA P.S.,JAJPUR.	ADV VS	// // ()
73	D-CRLA/6173/2026 CRLA/246/2026	DEBA BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	DABUGAM /105 /2024 A.D.J.,UMERKOTE(Nabarangapur) TR/000013/2024
74	D-CRLA/6430/2026 CRLA/247/2026	KSHYAMA PRASAD DURIA VS STATE OF ODISHA (VIG)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /22 /2021 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/000018/2021
75	D-CRLA/5585/2026 CRLA/248/2026	RANJIT KUMAR BARIK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	AMBABHONA /214 /2024 A.D.J.,BARGARH(Bargarh) CT/0000098/2024
76	D-CRLA/5865/2026 CRLA/249/2026	GOUTAM SAMAL VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	MARINE PS AT JAMBO /89 /2024 AD-HOC A.D.J. (FTSC),KENDRAPARA(K ST/0000233/2024
77	D-CRLA/6239/2026 CRLA/250/2026	SARATHI NAYAK VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHURDA MODEL /448 /2023 2ND A.D.J,KHURDA(Khordha) TR/0000070/2023
78	D-CRLA/6483/2026 CRLA/251/2026	SURESH CHANDRA DAS VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	BALASORE VIGILANCE /46 /2012 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000004/2015
79	D-CRLA/4172/2026 CRLA/252/2026	BHAGIRATHI PALEI VS STATE OF ODISHA	DEBASNAN DAS VS	RAMACHANDRAPUR /72 /2023 A.D.J.,ANANDAPUR(Kendujhar) ST/0000076/2023

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80	D-CRLA/6080/2026 CRLA/253/2026	MAHESWAR BHOI @ MAINA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BALIPATNA /183 /2025 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000221/2025
81	D-CRLLP/6729/2026 CRLLP/30/2026	STATE OF ODISHA(VIG.) VS BHIKARI CHARAN PRAHARAJ	SANGRAM DAS, S.C.VIGILANCE VS	BHUBANESWAR VIGILANCE /38 /1999 SPECIAL JUDGE, SPL. COURT,BHUBAN TR/0000017/2009
82	D-CRLMA/6262/2026 CRLMA/37/2026	MANOJ SUTAR VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /151 /2024 A.D.J.,MALKANGIRI(Malkangiri) CRA/0000002/2025
83	D-CRLMC/6421/2026 CRLMC/754/2026	BHUPENDRA SINGH NOTEY VS GAGANDEEP KAUR	VS	/ /0 S.D.J.M.,(PANPOSH), ROURKELA(Sundar CRL.EXN/0000175/2023
84	D-CRLMC/6432/2026 CRLMC/755/2026	BASU MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 S.D.J.M.,JAJPUR(Jajapur) ICC/0000125/1999
85	D-CRLMC/6615/2026 CRLMC/756/2026	SANATANA BHOI VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	AIR FIELD P.S. /17 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000071/2025
86	D-CRLMC/6238/2026 CRLMC/757/2026	MITHUN MAHAL VS STATE OF ODISHA	KUMAR PRAJWAL VS	BALICHANDRAPUR /425 /2024 () //
87	D-CRLMC/6620/2026 CRLMC/758/2026	BISWAJYOTI DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHAULIAGANJA /324 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000893/2025
88	D-CRLMC/6406/2026 CRLMC/759/2026	PRAKASH DALAI@FUTULU VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	/ /0 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000150/2021
89	D-CRLMC/6678/2026 CRLMC/760/2026	GAYATRI BEHERA VS STATE OF ODISHA	PRIYANKA MAHAPATRA VS	BALANGA /235 /2025 J.M.F.C.,NIMAPARA(Puri) GR/0000997/2025
90	D-CRLMC/5600/2026 CRLMC/761/2026	BIKASH DAS VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	MANGALA BAG /334 /2023 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) ST/0000147/2024
91	D-CRLMC/6593/2026	MANISHA SINGH	SADHAN MOHANTY	BHAWANIPATNA TOWN /30 /2022

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	CRLMC/762/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000004/2022
92	D-CRLMC/6007/2026 CRLMC/763/2026	HIMANSHU PRADHAN VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	MAHULPADA /32 /2022 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0001002/2022
93	D-CRLMC/5073/2026 CRLMC/764/2026	ANKUR KUMAR AGRAWAL VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	SINDHIKELA PS /279 /2025 CIVIL JUDGE (JD) CUM JMFC, BANGOM GR/0000394/2025
94	D-CRLMC/6365/2026 CRLMC/765/2026	SRIDHAR SAHOO VS STATE OF ODISHA	BISWANATH BEHERA VS	RAJKANIKA /55 /2024 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000008/2026
95	D-CRLMC/5558/2026 CRLMC/766/2026	DR.NIHAR RANJAN MOHANTY VS STATE OF ODISHA	DEBASNAN DAS VS	S.P.(CID-CRL),CUTTACK /6 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000595/2025
96	D-CRLMP/6457/2026 CRLMP/310/2026	REENA DUTTA VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// (//
97	D-CRLMP/6244/2026 CRLMP/311/2026	KAMAL AGENCIES, CUTTACK VS STATE OF ODISHA	BISWAJIT NAYAK VS	//0 J.M.F.C.(III),CUTTACK(Cuttack) ICC/0000022/2018
98	D-CRLMP/4683/2026 CRLMP/312/2026	PARBATI DAS VS THE STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIK VS	BYREE /230 /2025 (//
99	D-CRLMP/6408/2026 CRLMP/313/2026	DURGA CHARAN PRADHAN VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIK VS	ERASAMA /160 /2025 (//
100	D-CRLMP/6539/2026 CRLMP/314/2026	NIRMALA MALLICK VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	ERASAMA /382 /2025 (//
101	D-CRLMP/6456/2026 CRLMP/315/2026	MANO RANJITA BEHERA VS STATE OF ODISHA	RESHMA BEHERA VS	//0 (//
102	D-CRLMP/5671/2026 CRLMP/316/2026	YASHASWI PATNAIK VS	ASHOK KUMAR MOHAPATRA VS	// JUDGE FAMILY COURT,BHUBANESWA

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103	D-CRLMP/6177/2026 CRLMP/317/2026	ANKITA MOHANTY MANJU NAIK VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	Crp/0000016/2025 //0 ()
104	D-CRLMP/5289/2026 CRLMP/318/2026	ROKKAM KISHORE VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// ()
105	D-CRLMP/5283/2026 CRLMP/319/2026	R. RAM BABU VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// ()
106	D-CRLMP/6487/2026 CRLMP/320/2026	NILAKANTHA PANIGRAHI VS STATE OF ODISHA	MANA MOHAN PATTANAYAK VS	BALIAPAL /314 /2024 ()
107	D-CRLREV/6348/2026 CRLREV/185/2026	RUPESH KU.JHAWAR@RUPESH KUMAR JHAWAR @ RUPESH KUMAR JHANWAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 DIST.AND SESSIONS JUDGE,BARGARH
108	D-CRLREV/5006/2026 CRLREV/186/2026	NARAHARI BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CRA/0000015/2025 //0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M
109	D-CRLREV/6663/2026 CRLREV/187/2026	SIBA PRASAD DAS VS STATE OF ODISHA	JNYANANANDA PANDA VS	2(B)CC/0000037/2008 //0 S.D.J.M.,BHADRAK(Bhadrak)
110	D-DSREF/7059/2026 DSREF/2/2026	STATE OF ODISHA VS CHANDAN KUMAR RANA	ADV. VS	MIS.CASE/0000405/2025 SAHADEV KHUNTA /56 /2023 SPECIAL JUDGE,BALASORE(Baleshwar)
111	D-EXP/8669/2026 EXP/25/2026	RANJIT KUMAR GIRI VS BIRENDRA KORKORA, DIRECTOR, SECONDARY EDUCATION, ODISHA	SATYAJIT BEHERA VS	Spl/0000036/2023 // ()
112	D-FAO/9155/2026 FAO/93/2026	DURGI ORAON VS UNION OF INDIA, BHUBANESWAR	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA
113	D-FAO/5578/2026 FAO/94/2026	MANAGER,SHRIRAM GENERAL INSURANCE CO. LTD.,BHUBANESWAR VS MAHENDRA SINGH @ PURTEY	PRASANTA KUMAR MAHALI VS	Oa/0000052/2024 // COMNR.FOR EMPLOYEES COMP./ASST

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114	D-FAO/8037/2026 FAO/95/2026	THE LEGAL MANAGER(CLAIMS), M/S. SHRIRAM GENERAL INSURANCE CO. LTD., VS MIRI TUDU	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000238/2023
115	D-MACA/8953/2026 MACA/222/2026	PUJA @ PRANGYA PARAMITA @ PRANGYA PARANGITA SAHU VS PRABIN BEHERA	PRADEEP KUMAR MISHRA VS	// A.D.J.,DEOGARH(Debagarh) Mac/0000024/2018
116	D-MACA/5422/2026 MACA/223/2026	D.M.,THE NEW INDIA ASSURANCE CO. LTD.,DIVISIONAL OFFICE,JAJPUR VS BANDANA NAYAK	MAHITOSH SINHA VS	// III MACT,JAJPUR(Jajapur) Mac/0000170/2019
117	D-MACA/6809/2026 MACA/224/2026	UNITED INDIA INSURANCE CO. LTD.,NUAPADA VS PURNA CHANDRA PODH	SANTOSH KUMAR MOHANTY VS	// 2ND A.D.J., BALANGIR(Balangir) Mac/0000040/2016
118	D-MACA/5752/2026 MACA/225/2026	THE LEGAL MANAGER, M/S. CHOLA MS G.I. CO. LTD, KHURDA VS KALINDRA DHARUA	ADAM ALI KHAN VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000140/2024
119	D-MACA/7093/2026 MACA/226/2026	RAJANI DHARUA VS MANILAL AGRAWAL	SABYASACHI MISHRA VS	// A.D.J.,KANTABANJI(Balangir) Mac/0000004/2022
120	D-MACA/6050/2026 MACA/227/2026	B.M.,SHRIRAM GENERAL INSURANCE CO. LTD. VS K.SAINATH	PRASANTA KUMAR MAHALI VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha Mac/0000250/2022
121	D-MACA/7610/2026 MACA/228/2026	THE OFFICER -IN-CHARGE ,(T.P.CELL), M/S. NATIONAL INSURANCE CO.LTD.,CUTTACK VS BEENA DUMURIA	MAHITOSH SINHA VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0001327/2020
122	D-MACA/7900/2026 MACA/229/2026	THE ORIENTAL INSURANCE CO. LTD.,BHUBANESWAR VS GITANJALI SAHOO	RIMJHIMBALA PATI VS	// IST MACT, PURI(Puri) Mac/0000094/2020
123	D-MACA/7913/2026 MACA/230/2026	THE ORIENTAL INSURANCE CO.LTD.,BBSR VS DEBASIS SAHOO	RIMJHIMBALA PATI VS	// IST MACT, PURI(Puri) Mac/0000090/2020
124	D-MACA/8169/2026 MACA/231/2026	M/s.THE NEW INDIA ASSURANCE COMPANY LTD., BALASORE VS MINATI ROUT	SOMNATH ROY VS	// I MACT,BALASORE(Baleshwar) Mac/0000467/2018
125	D-MATA/9234/2026	KORADA HARITA @ KORADA HARITHA	PRASANNA KUMAR MISHRA	//

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	MATA/78/2026	VS SALLA VINOD KUMAR	VS	JUDGE FAMILY COURT, RAYAGADA(Ra CP/0000048/2025
126	D-MSA/8326/2026 MSA/18/2026	SARAT KUMAR RATH VS ODISHA REAL ESTATE APPELLATE TRIBUNAL, BHUBANESWAR	TANMAY MISHRA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000058/2021
127	D-MSA/7944/2026 MSA/19/2026	SARAT KUMAR RATH VS ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR	TANMAY MISHRA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000089/2020
128	D-RPFAM/8650/2026 RPFAM/72/2026	KOUSTAVA @ PARESH KUMAR SAHU VS KIRAN @ SANTARA SAHU	SATYANARAYAN MOHAPATRA VS	// JUDGE, FAMILY COURT, BARGARH(Ba CMC/0000055/2021
129	D-RSA/7768/2026 RSA/115/2026	BALABHADRA DAS VS BHAMA DAS	AJIT KUMAR TRIPATHY VS	// DIST. & SESSIONS JUDGE, JAJPUR(Jajapu RFA/0000011/2022
130	D-RSA/8706/2026 RSA/116/2026	LALIT NAYAK@LALIT MOHAN NAYAK VS SUSANTA KUMAR PASPUREDDY	PABITRA KUMAR NAYAK VS	// A.D.J., CUM SPECIAL JUDGE, BISSAMCU RFA/0000014/2024
131	D-RSA/5579/2026 RSA/117/2026	SRINIBAS GIRI VS SHYAMALENDRA KUMAR SINGHBABU	SAMIR KUMAR MISHRA (SR. ADV.) VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) RFA/0000036/2024
132	D-RSA/7368/2026 RSA/118/2026	TANKALA KURESH PATRO VS BODU PADMABATI	SUPRIYO RANJAN MAHAPATRA VS	// DISTRICT & SESSIONS JUDGE, BERHAM RFA/0000071/2023
133	D-RSA/8690/2026 RSA/119/2026	PRAMOD KUMAR SAHOO VS GOPAL JEW BIJE NIJI GAON (BIDHARPUR), DHENKANAL	M. BALAKRISHNA RAO VS	// DISTRICT & SESSIONS JUDGE, DHENKA RFA/0000047/2024
134	D-RSA/6144/2026 RSA/120/2026	MAMATA BEHERA @ BHUKTA VS GOURI BEHERA	BHASKAR CHANDRA PANDA VS	// A.D.J., KHALLIKOTE(Ganjam) RFA/0000003/2024
135	D-RSA/8241/2026 RSA/121/2026	UTTAM KUMAR DAS VS BHARATI MANDAL @ DAS	MAMATA MISHRA VS	// DISTRICT AND SESSIONS JUDGE, MALK RFA/0000003/2024
136	D-RVWPET/7272/2026 RVWPET/63/2026	M/S KIOCL LTD., BANGALORE VS	SATYA SMRUTI MOHANTY VS	// ()

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137	D-SAO/7058/2026 SAO/10/2026	UNION OF INDIA TRILOCHANA MEHER VS BEDABYAS DANAYAK	PRASHANTA KUMAR NAYAK VS	// // DISTRICT & SESSIONS JUDGE,BOUDH(RFA/0000008/2024
138	D-WA/9125/2026 WA/363/2026	SUBHADRA BARIK VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// () //
139	D-WA/8869/2026 WA/364/2026	STATE OF ODISHA VS SURESH KUMAR LIMMA	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
140	D-WA/4861/2026 WA/365/2026	TILOTTAMA BARAL VS MAMATA MANJARI SETHI	MALAYA KUMAR MOHANTY VS	// () //
141	D-WA/48983/2025 WA/366/2026	KARUNAKAR NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
142	D-WA/49210/2025 WA/367/2026	STATE OF ODISHA STATE OF ODISHA VS SANGRAM KESHARI PRUSTY	UMESH CHANDRA BEHURA,A.G.A VS	// () //
143	D-WA/8482/2026 WA/368/2026	STATE OF ODISHA VS AUROBINDA TRIPATHY	DEBASIS NAYAK,A.G.A VS	// () //
144	D-WA/8541/2026 WA/369/2026	STATE OF ODISHA VS KAILASH CHANDRA NAIK	SAROJ KUMAR JEE,A.G.A VS	// () //
145	D-WA/8603/2026 WA/370/2026	STATE OF ODISHA VS DIBYA RANJAN DASH	AISHWARYA DASH,A.S.C VS	// () //
146	D-WA/9160/2026 WA/371/2026	STATE OF ODISHA. VS MAA BIRAJA WSHG,SUBARNAPUR	SASWAT DAS, A.G.A VS	// () //
147	D-WA/7725/2026 WA/372/2026	STATE OF ODISHA VS SAUMENDRA KUMAR MISHRA	SUBHA BIKASH PANDA,A.G.A VS	// () //

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148	D-WA/4396/2026 WA/373/2026	STATE OF ODISHA VS ABHIRAM PRADHAN	SATYABRATA MOHANTY,A.G.A VS	// 0 //
149	D-WA/8532/2026 WA/374/2026	STATE OF ODISHA VS SOMYARANJAN SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
150	D-WA/7819/2026 WA/375/2026	STATE OF ODISHA VS ODISHA MINING WORKERS FEDERATION	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
151	D-WA/9162/2026 WA/376/2026	STATE OF ODISHA VS BABA SIDHESWAR WSHG	SASWAT DAS, A.G.A VS	// 0 //
152	D-WA/9163/2026 WA/377/2026	STATE OF ODISHA VS SEBATI BARIK	SASWAT DAS, A.G.A VS	// 0 //
153	D-WA/9224/2026 WA/378/2026	STATE OF ODISHA VS NALINI HOTA	SASWAT DAS, A.G.A VS	// 0 //
154	D-WA/9225/2026 WA/379/2026	STATE OF ODISHA VS NABIN KIRAN WOMEN SELF HELP GROUP	SASWAT DAS, A.G.A VS	// 0 //
155	D-WA/8952/2026 WA/380/2026	COLLECTOR AND DISTRICT MAGISTRATE CUM CHAIRMAN , UTKAL BALASHRAM VS MAUNABATI NAYAK	DEBASINI NAYAK,A.G.A VS	// 0 //
156	D-WA/9226/2026 WA/381/2026	STATE OF ODISHA VS PRATAP CHANDRA GOCHHAYAT	SASWAT DAS, A.G.A VS	// 0 //
157	D-WA/9091/2026 WA/382/2026	SUNDARAM FINANCE LTD., CHENNAI VS DINESH DAS AND SONS MINES AND STEELS PVT. LTD., VIZIANAGARAM	NIRANJAN LENKA VS	// 0 //
158	D-WA/9179/2026 WA/383/2026	STATE OF ODISHA VS SAKITA BHOI	SASWAT DAS, A.G.A VS	// 0 //
159	D-WA/9228/2026	STATE OF ODISHA	SASWAT DAS, A.G.A	//

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	WA/384/2026	VS	VS	0
		BANDHU GOCHHAYAT		//
160	D-WA/9180/2026	STATE OF ODISHA	SASWAT DAS, A.G.A	//
	WA/385/2026	VS	VS	0
		MAA SUBHALAXMI SHG,SUBARNAPUR		//
161	D-WP(C)/2632/2026	HARI NAIK	KOUSIK ANANDA GURU	//
	WP(C)/7037/2026	VS	VS	0
		STATE OF ODISHA		//
162	D-WP(C)/2937/2026	MADHUSMITA PALAI	SUBASH CHANDRA PALEI	//
	WP(C)/7038/2026	VS	VS	0
		STATE OF ODISHA		//
163	D-WP(C)/8252/2026	BEBARA ALLAYA @ ELLEYA	SUBASH CHANDRA SAHOO	//
	WP(C)/7039/2026	VS	VS	0
		STATE OF ODISHA		//
164	D-WP(C)/8700/2026	RAMESH NAIK	NIMAIN CHARAN NAYAK	//
	WP(C)/7040/2026	VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/9102/2026	NARAYAN NAIK	PABITRA KUMAR NAYAK	//
	WP(C)/7041/2026	VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/8287/2026	JANAKI PATHAK	AJIT KUMAR MOHANTY	//
	WP(C)/7042/2026	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/9117/2026	MADHUMITA PANIGRAHI	SUBHADUTTA ROUSTRAY	//
	WP(C)/7043/2026	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/8756/2026	MAHABIR PRASAD PATUA	BIBHU PRASAD DAS	//
	WP(C)/7044/2026	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/9123/2026	KAMALINI PANIGRAHI	SUBHADUTTA ROUSTRAY	//
	WP(C)/7045/2026	VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/9083/2026	MAMATA SAHU	SANGRAM JENA	//
	WP(C)/7046/2026	VS	VS	0

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171	D-WP(C)/8904/2026 WP(C)/7047/2026	STATE OF ODISHA HIMANSU BALLAV SAHOO VS	MANAS KUMAR SWAIN VS	// // 0
172	D-WP(C)/9127/2026 WP(C)/7048/2026	STATE OF ODISHA CHITTARANJAN BHOI VS	PABITRA KUMAR NAYAK VS	// // 0
173	D-WP(C)/8824/2026 WP(C)/7049/2026	STATE OF ODISHA MAHESWAR SAHOO VS	DIGAMBARA MISHRA VS	// // 0
174	D-WP(C)/9084/2026 WP(C)/7050/2026	STATE OF ODISHA MADHUSMITA DAS VS	SANGRAM JENA VS	// // 0
175	D-WP(C)/7149/2026 WP(C)/7051/2026	STATE OF ODISHA BHAGAT CHARAN MOHANTY VS	KSHETRABASI MOHANTY VS	// // 0
176	D-WP(C)/9174/2026 WP(C)/7052/2026	STATE OF ODISHA MINARANI JENA VS	DR. BINODA KUMAR MISHRA VS	// // 0
177	D-WP(C)/8452/2026 WP(C)/7053/2026	STATE OF ODISHA DHARMENDRA KUMAR JOSHI VS	AKASH KUMAR PATTAJOSHI VS	// // 0
178	D-WP(C)/8726/2026 WP(C)/7054/2026	STATE OF ODISHA NARENDRA BIHARI DAS VS	DEBABRATA DAS VS	// // 0
179	D-WP(C)/8531/2026 WP(C)/7055/2026	STATE OF ODISHA JUGAL KISHOR SARMA VS	NIRANJAN PRASAD PATRA VS	// // 0
180	D-WP(C)/9310/2026 WP(C)/7056/2026	STATE OF ODISHA SARAT MAHAPATRA VS	TRILOCHAN NANDA VS	// // 0
181	D-WP(C)/8727/2026 WP(C)/7057/2026	STATE OF ODISHA SOBHARANI NAYAK VS RENUBALA BHOI	SUDHIR KUMAR MALLICK VS	// // 0 //

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182	D-WP(C)/8728/2026 WP(C)/7058/2026	ANITA BHUJABAL VS SUKANTI SWAIN	SUDHIR KUMAR MALLICK VS	// 0 //
183	D-WP(C)/9311/2026 WP(C)/7059/2026	LILIP KUMAR JENA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
184	D-WP(C)/8729/2026 WP(C)/7060/2026	SHIVA @ SIBASANKAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
185	D-WP(C)/3332/2026 WP(C)/7061/2026	ODISHA GRAMEEN BANK, KHANDAGIRI VS PRANAYA KUMAR SAMANTARAY	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //
186	D-WP(C)/8789/2026 WP(C)/7062/2026	ASHOK BRICKS INDUSTRIES PVT. LTD., JHARSUGUDA VS THE COMMISSIONER (APPEALS), GST, CX AND CUSTOMS, CENTRAL REVNUUE BUILDING, BHUBANESWAR	SIDHANT DWIBEDI VS	// 0 //
187	D-WP(C)/9175/2026 WP(C)/7063/2026	JAYADEV ROUSTRAY VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
188	D-WP(C)/5818/2026 WP(C)/7064/2026	SANTOSH KUMAR MEHER VS PREMANANDA ROUT	VS	// 0 //
189	D-WP(C)/8792/2026 WP(C)/7065/2026	BARUN NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
190	D-WP(C)/8925/2026 WP(C)/7066/2026	RAJ KISHORE MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
191	D-WP(C)/8908/2026 WP(C)/7067/2026	SUSANTA CHANDRA PADHI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
192	D-WP(C)/8793/2026 WP(C)/7068/2026	RAMESH AGRAWAL VS UNION OF INDIA	PRAJIT KUMAR PRADHAN VS	// 0 //
193	D-WP(C)/7265/2026	CHINMAY CHIRASUNDAR TRIPATHY	PRABODHA CHANDRA NAYAK	//

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	WP(C)/7069/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/8794/2026 WP(C)/7070/2026	DABURU VENKAT RAO VS STATE OF ODISHA	NIRANTAN KUMAR MISHRA VS	// 0 //
195	D-WP(C)/8777/2026 WP(C)/7071/2026	GYANA RANJAN MAHAPATRA VS UNION OF INDIA	BHOJARAJ SETH VS	// 0 //
196	D-WP(C)/8928/2026 WP(C)/7072/2026	ASHISH NAYAK VS BRANCH MANAGER PUNJAB NATIONAL BANK, BHUBANESWAR	RAMAKANTA PANDA VS	// 0 //
197	D-WP(C)/9202/2026 WP(C)/7073/2026	BADHA HANSDAH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
198	D-WP(C)/8911/2026 WP(C)/7074/2026	CHARULATA MOHANTY VS PUNJAB NATIONAL BANK, BHUBANESWAR	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //
199	D-WP(C)/8916/2026 WP(C)/7075/2026	SURESH KUMAR ROUL VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
200	D-WP(C)/9030/2026 WP(C)/7076/2026	AMARENDRA DASH VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
201	D-WP(C)/8779/2026 WP(C)/7077/2026	LINGARAJ MAHARANA VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
202	D-WP(C)/9250/2026 WP(C)/7078/2026	CHITTARANJAN BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
203	D-WP(C)/8785/2026 WP(C)/7079/2026	RITA SAHU VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
204	D-WP(C)/9056/2026 WP(C)/7080/2026	ARUNDHATI VIHAR RESIDENTS WELFARE TRUST (AVRWT) ,KHURDA VS	NIRANJAN LENKA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/9251/2026 WP(C)/7081/2026	STATE OF ODISHA ANNAPURNA BAG VS	PABITRA KUMAR NAYAK VS	// // ()
206	D-WP(C)/9368/2026 WP(C)/7082/2026	STATE OF ODISHA PRAVAT @ PRABHAT CHANDRA MOHANTA VS	SADASIVA PATRA (1) VS	// // ()
207	D-WP(C)/9253/2026 WP(C)/7083/2026	STATE OF ODISHA RAJANI ORAM VS	PABITRA KUMAR NAYAK VS	// // ()
208	D-WP(C)/9212/2026 WP(C)/7084/2026	STATE OF ODISHA AKHILANATH NAYAK VS	PABITRA KUMAR NAYAK VS	// // ()
209	D-WP(C)/8769/2026 WP(C)/7085/2026	STATE OF ODISHA BHAGIRATHI ACHARYA VS	LAXMIKANTA MOHANTY VS	// // ()
210	D-WP(C)/9112/2026 WP(C)/7086/2026	STATE OF ODISHA AMIT SINGHAL VS	JAGDISH BISWAL VS	// // ()
211	D-WP(C)/8880/2026 WP(C)/7087/2026	STATE OF ODISHA M/S Z. ENGINEERS AND CONSTRUCTION PRIVATE LIMITED., CUTTACK VS	MANAS RANJAN BAUG VS	// // ()
212	D-WP(C)/9215/2026 WP(C)/7088/2026	STATE OF ODISHA ARUN BAG VS	PABITRA KUMAR NAYAK VS	// // ()
213	D-WP(C)/9217/2026 WP(C)/7089/2026	STATE OF ODISHA TARULATA BISWAL VS	PABITRA KUMAR NAYAK VS	// // ()
214	D-WP(C)/3912/2026 WP(C)/7090/2026	STATE OF ODISHA PRABODH KUMAR DAS VS	SAKTI MOHAN BEHERA VS	// // ()
215	D-WP(C)/9247/2026 WP(C)/7091/2026	STATE OF ODISHA BAIKUNTHA GANJHU VS	PABITRA KUMAR NAYAK VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/9257/2026 WP(C)/7092/2026	LINGARAJ BAG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
217	D-WP(C)/9092/2026 WP(C)/7093/2026	NIKHIL ASSOCIATES, BERHAMPUR, GANJAM VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //
218	D-WP(C)/54351/2025 WP(C)/7094/2026	SAMBHU PRASAD MISHRA VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	// 0 //
219	D-WP(C)/8873/2026 WP(C)/7095/2026	ARNAPURNA MOHAPATRA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
220	D-WP(C)/8927/2026 WP(C)/7096/2026	UDHAB KANHAR VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
221	D-WP(C)/8879/2026 WP(C)/7097/2026	MANORAMA ROUT VS STATE OF ODISHA	SITIKANT MISHRA VS	// 0 //
222	D-WP(C)/9138/2026 WP(C)/7098/2026	AKSHYA KUMAR BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	// 0 //
223	D-WP(C)/8888/2026 WP(C)/7099/2026	SANJAY KUMAR SAMAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
224	D-WP(C)/9319/2026 WP(C)/7100/2026	M/S RAJA BRICKS, BALESWAR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
225	D-WP(C)/9255/2026 WP(C)/7101/2026	SIBANARAYAN BHUE VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
226	D-WP(C)/8687/2026 WP(C)/7102/2026	BISWA JYOTI PATI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
227	D-WP(C)/8894/2026	AJAYA BISOI	MANAS KUMAR CHAND	//

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	WP(C)/7103/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/8895/2026 WP(C)/7104/2026	BISHNU BEHERA VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
229	D-WP(C)/9258/2026 WP(C)/7105/2026	OMKARNATH MANDODARI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
230	D-WP(C)/9256/2026 WP(C)/7106/2026	NILAMANI NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
231	D-WP(C)/9326/2026 WP(C)/7107/2026	BADRI NARAYAN DAS VS MD. TDCCOL, BHUBANESWAR	RAMAKRISHNA BISOI VS	// 0 //
232	D-WP(C)/9259/2026 WP(C)/7108/2026	KHIRA SAGAR MAJHI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
233	D-WP(C)/8823/2026 WP(C)/7109/2026	SEKHAR SAHANI VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
234	D-WP(C)/8443/2026 WP(C)/7110/2026	AMBIKA PRASAD MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	// 0 //
235	D-WP(C)/8574/2026 WP(C)/7111/2026	SURATI JENA VS THE SUB COLLECTOR, BHADRAK	PRADEEP KUMAR KHUNTIA VS	// 0 //
236	D-WP(C)/9260/2026 WP(C)/7112/2026	MIHIR KUMAR BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
237	D-WP(C)/8587/2026 WP(C)/7113/2026	SANGITA SAHU VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
238	D-WP(C)/8842/2026 WP(C)/7114/2026	KALPITA MOHANTY VS	ASHIM KISHOR PAL VS	// 0

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239	D-WP(C)/9531/2026 WP(C)/7115/2026	STATE OF ODISHA DIRECTOR, LAND RECORDS, SURVEYS, BOARD OF REVENUE, CUTTACK VS SYLVESA INFOTECH PVT. LTD, BHUBANESWAR	SABITA RANJAN PATTNAIK, A.G.A. VS	// // 0 //
240	D-WP(C)/8694/2026 WP(C)/7116/2026	AMIYA MISHRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
241	D-WP(C)/8962/2026 WP(C)/7117/2026	KRUSHNA DHAKAD VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
242	D-WP(C)/8538/2026 WP(C)/7118/2026	PREMALATA JYOTISH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
243	D-WP(C)/8850/2026 WP(C)/7119/2026	RATNAKARA SWAIN VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
244	D-WP(C)/8969/2026 WP(C)/7120/2026	KALPANA NAYAK VS STATE OF ODISHA	ARCHANA BEHERA VS	// 0 //
245	D-WP(C)/9016/2026 WP(C)/7121/2026	MANJUSHREE PRUSTI VS THE SPECIAL LAND ACQUISITION OFFICER, SAMBALPUR	RABINDRA NATH DEBATA VS	// 0 //
246	D-WP(C)/8994/2026 WP(C)/7122/2026	BRAJABANDHU MARTHA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
247	D-WP(C)/9261/2026 WP(C)/7123/2026	MANGAL MAHANANDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
248	D-WP(C)/9327/2026 WP(C)/7124/2026	PRADOSH KUMAR PATI VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
249	D-WP(C)/9263/2026 WP(C)/7125/2026	KARAM SUNA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //

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250	D-WP(C)/9297/2026 WP(C)/7126/2026	GOBINDA SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
251	D-WP(C)/8710/2026 WP(C)/7127/2026	KARMI LAKRA VS ODISHA GRAMINA BANK	DILIP KUMAR SAHU VS	// 0 //
252	D-WP(C)/7504/2026 WP(C)/7128/2026	DURYODHAN BEHERA VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// 0 //
253	D-WP(C)/53631/2025 WP(C)/7129/2026	TIKESWAR SAHU VS N.H.A OF INDIA, BBSR	SUBHASIS MOHAPATRA VS	// 0 //
254	D-WP(C)/9330/2026 WP(C)/7130/2026	GIRIDHARI DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
255	D-WP(C)/9332/2026 WP(C)/7131/2026	PRAHALLAD SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
256	D-WP(C)/9334/2026 WP(C)/7132/2026	ACHYUTANANDA DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
257	D-WP(C)/9338/2026 WP(C)/7133/2026	SANTOSH KUMAR GURU VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// 0 //
258	D-WP(C)/9341/2026 WP(C)/7134/2026	BINAY KUMAR ROUT VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// 0 //
259	D-WP(C)/9382/2026 WP(C)/7135/2026	JYOTI PRAKASH NAYAK VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
260	D-WP(C)/9347/2026 WP(C)/7136/2026	SISIR KUMAR MOHANTY VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// 0 //
261	D-WP(C)/9329/2026	GOLAKA CHANDRA SAHU	TUSHAR KANTA NAYAK	//

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	WP(C)/7137/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/8858/2026 WP(C)/7138/2026	NIRANJAN NAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
263	D-WP(C)/8907/2026 WP(C)/7139/2026	RADHA KRUSHNA AICH VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
264	D-WP(C)/8859/2026 WP(C)/7140/2026	KHAGESWAR NAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
265	D-WP(C)/9300/2026 WP(C)/7141/2026	DURYODHAN NAYAK VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
266	D-WP(C)/8860/2026 WP(C)/7142/2026	M/S PRESSELS (P) LTD, CUTTACK VS THE SALES TAX OFFICER, CUTTACK I CENTRAL CIRCLE, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
267	D-WP(C)/8910/2026 WP(C)/7143/2026	SAMIRA NAYAK VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
268	D-WP(C)/9066/2026 WP(C)/7144/2026	SATYANARAYAN NAHAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
269	D-WP(C)/9299/2026 WP(C)/7145/2026	PARAMANANDA SWAIN VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
270	D-WP(C)/8861/2026 WP(C)/7146/2026	CHITARANJAN PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
271	D-WP(C)/8917/2026 WP(C)/7147/2026	BANAMALI PADHI VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //
272	D-WP(C)/9071/2026 WP(C)/7148/2026	BHARATA MAHAPATRA VS	SUBHADUTTA ROUSTRAY VS	// 0

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273	D-WP(C)/8866/2026 WP(C)/7149/2026	STATE OF ODISHA AMRUTA KUMAR BAGH VS	SUBHADUTTA ROUTRAY VS	// // ()
274	D-WP(C)/8932/2026 WP(C)/7150/2026	STATE OF ODISHA SANJULATA NAYAK VS	JAGAJIBAN PRADHAN VS	// // ()
275	D-WP(C)/9640/2026 WP(C)/7151/2026	THE STATE OF ODISHA JYOTI PRAKASH DASH VS	NIROD KUMAR SAHU VS	// // ()
276	D-WP(C)/9064/2026 WP(C)/7152/2026	STATE OF ODISHA PRASANT KUMAR PANIGRAHY VS	SUBHADUTTA ROUTRAY VS	// // ()
277	D-WP(C)/9107/2026 WP(C)/7153/2026	STATE OF ODISHA RABIN CHAND NAYAK VS	TRILOCHAN BARIK VS	// // ()
278	D-WP(C)/8871/2026 WP(C)/7154/2026	STATE OF ODISHA PRADIPTA KISHORE MOHANTY VS	KASHINATH PATTANAIAK VS	// // ()
279	D-WP(C)/9062/2026 WP(C)/7155/2026	STATE OF ODISHA BIJAYA KUMAR SAHOO VS	SUBHADUTTA ROUTRAY VS	// // ()
280	D-WP(C)/9632/2026 WP(C)/7156/2026	STATE OF ODISHA M/S. ANKITA ENTERPRISES, KHURDA VS	SITANSU MOHAN SINGH VS	// // ()
281	D-WP(C)/9159/2026 WP(C)/7157/2026	STATE OF ODISHA LAXMAN BASKEY VS	SATYABRATA DASH VS	// // ()
282	D-WP(C)/9675/2026 WP(C)/7158/2026	STATE OF ODISHA HIMANI RAM VS	SAIBRATA RATH VS	// // ()
283	D-WP(C)/7012/2026 WP(C)/7159/2026	STATE OF ODISHA NARENDRA KUMAR PANDA VS	SAMEER KUMAR DAS VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/8186/2026 WP(C)/7160/2026	M/S MANOJ SETHI, KHORDHA VS THE ASST. COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR II, KHORDHA	SUBASH CHANDRA SAHOO VS	// 0 //
285	D-WP(C)/9450/2026 WP(C)/7161/2026	DAKSHYA CHANDRA DEHURY VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// 0 //
286	D-WP(C)/9290/2026 WP(C)/7162/2026	KARUNAKAR BOD VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// 0 //
287	D-WP(C)/9413/2026 WP(C)/7163/2026	NAKULA MALIPHULA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
288	D-WP(C)/8328/2026 WP(C)/7164/2026	M/S T. C. I. SUPPLY CHAIN SOLUTIONS VS STATE OF ODISHA	RINTU NAYAK VS	// 0 //
289	D-WP(C)/8899/2026 WP(C)/7165/2026	RAJIB PAUL CHOWDHURY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
290	D-WP(C)/8922/2026 WP(C)/7166/2026	RAZIA SULTAN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
291	D-WP(C)/8900/2026 WP(C)/7167/2026	BIJAY KUMAR PANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
292	D-WP(C)/14642/2025 WP(C)/7168/2026	PATITAPABAN DAS VS GOVINDA CHANDRA DAS	G.P.DUTTA VS	// 0 //
293	D-WP(C)/9403/2026 WP(C)/7169/2026	PUJARIGUDA PANCHAYAT STARIYA MAHILA SANGHA, RAKHALGUDA, RAYAGADA VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //
294	D-WP(C)/8499/2026 WP(C)/7170/2026	DR. DEBADALAN SETHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
295	D-WP(C)/8901/2026	SWARNAPRAVA PATI	AMIT PRASAD BOSE	//

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	WP(C)/7171/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/8975/2026 WP(C)/7172/2026	BRAJENDRA KUMAR TRIPATHY VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
297	D-WP(C)/8905/2026 WP(C)/7173/2026	MANORANJAN PARIDA VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
298	D-WP(C)/8995/2026 WP(C)/7174/2026	HARIBANDHU PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
299	D-WP(C)/9408/2026 WP(C)/7175/2026	SERIGUMA PANCHAYAT STARIYA MAHILA SANGHA, RAYAGADA VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //
300	D-WP(C)/8977/2026 WP(C)/7176/2026	DEVID BASANT KUMAR LAKRA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
301	D-WP(C)/9266/2026 WP(C)/7177/2026	UDAY ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
302	D-WP(C)/8540/2026 WP(C)/7178/2026	SITARAM AGRAWAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
303	D-WP(C)/8588/2026 WP(C)/7179/2026	SRIKANTA MALIK VS STATE OF ORISSA	SATYABRATA DASH VS	// 0 //
304	D-WP(C)/9676/2026 WP(C)/7180/2026	BIBEKANANDA KHATEI VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
305	D-WP(C)/9114/2026 WP(C)/7181/2026	TRILOCHANA JENA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
306	D-WP(C)/8561/2026 WP(C)/7182/2026	SATYABRATA MANTRY VS	SRINIBASH SATAPATHY VS	// 0

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307	D-WP(C)/9350/2026 WP(C)/7183/2026	STATE OF ODISHA RASHMI RANJAN ROUT VS	SIDHARTHA MISHRA VS	// // 0
308	D-WP(C)/9106/2026 WP(C)/7184/2026	STATE OF ODISHA SUKHI SOREN VS	SUBHADUTTA ROUTRAY VS	// // 0
309	D-WP(C)/8978/2026 WP(C)/7185/2026	STATE OF ODISHA ARBIN TIGGA VS	BHABANI SHANKAR RAYAGURU VS	// // 0
310	D-WP(C)/9214/2026 WP(C)/7186/2026	STATE OF ODISHA GANESH NAYAK VS	KUMAR PRAJWAL VS	// // 0
311	D-WP(C)/9108/2026 WP(C)/7187/2026	STATE OF ODISHA JANGYASENI BHOI VS	PABITRA KUMAR NAYAK VS	// // 0
312	D-WP(C)/8973/2026 WP(C)/7188/2026	STATE OF ODISHA NRUSINGHA CHARAN TRIPATHY VS	BHABANI SHANKAR RAYAGURU VS	// // 0
313	D-WP(C)/9262/2026 WP(C)/7189/2026	STATE OF ODISHA BALAKRUSHNA ORAM VS	PABITRA KUMAR NAYAK VS	// // 0
314	D-WP(C)/9210/2026 WP(C)/7190/2026	STATE OF ODISHA SIMANCHAL SAHU VS	KUMAR PRAJWAL VS	// // 0
315	D-WP(C)/9268/2026 WP(C)/7191/2026	STATE OF ODISHA JOGENDRA BAGH VS	PABITRA KUMAR NAYAK VS	// // 0
316	D-WP(C)/9601/2026 WP(C)/7192/2026	STATE OF ODISHA M/S BELIEVE REALTY INFRA PRIVATE LIMITED, BERHAMPUR VS	GOURAV KUMAR ROY CHOUDHURY VS	// // 0
317	D-WP(C)/8974/2026 WP(C)/7193/2026	CHIEF COMMISSIONER, CT AND GST, CUTTACK JADUNATH MUNDA VS	BHABANI SHANKAR RAYAGURU VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/9602/2026 WP(C)/7194/2026	M/S DAMBRU DHAR MAJHI VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
319	D-WP(C)/9270/2026 WP(C)/7195/2026	SRIPATI PRADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
320	D-WP(C)/9422/2026 WP(C)/7196/2026	NIRANJAN MOHANTY VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
321	D-WP(C)/9605/2026 WP(C)/7197/2026	M/S BELIEVE REALTY INFRA PRIVATE LIMITED, BERHAMPUR VS THE CHIEF COMMISSIONER CT AND GST, ODISHA, CUTTACK	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
322	D-WP(C)/9513/2026 WP(C)/7198/2026	MANMOHAN PATTNAYAK VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
323	D-WP(C)/8852/2026 WP(C)/7199/2026	RAJ KIRAN BAAG VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	// 0 //
324	D-WP(C)/9514/2026 WP(C)/7200/2026	JAGANNATH MOHAPATRA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
325	D-WP(C)/8988/2026 WP(C)/7201/2026	ABHINASH KALLO VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
326	D-WP(C)/8856/2026 WP(C)/7202/2026	RABINDRA KUMAR MAJHI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
327	D-WP(C)/9659/2026 WP(C)/7203/2026	CHINMAYA BAGARTY VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
328	D-WP(C)/9361/2026 WP(C)/7204/2026	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
329	D-WP(C)/9027/2026	SONAL DASH	DEBAKANTA MOHANTY	//

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	WP(C)/7205/2026	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/9600/2026 WP(C)/7206/2026	M/S SHYAM BUILDTECH, KALAHANDI VS THE CHIEF COMMISSIONER CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// () //
331	D-WP(C)/9740/2026 WP(C)/7207/2026	KISHOR CHANDRA NAIK VS STATE OF ODISHA	SANGRAM JENA VS	// () //
332	D-WP(C)/9365/2026 WP(C)/7208/2026	JAYARAM BISWAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// () //
333	D-WP(C)/9211/2026 WP(C)/7209/2026	MEENAKETAN MISHRA VS STATE OF ODISHA	KUMAR PRAJWAL VS	// () //
334	D-WP(C)/9213/2026 WP(C)/7210/2026	GOPAL CHANDRA PATTNAIK VS STATE OF ODISHA	KUMAR PRAJWAL VS	// () //
335	D-WP(C)/9050/2026 WP(C)/7211/2026	ANUP KUMAR RATH VS INSTITUTE OF BANKING PERSONNEL SELECTION (IBPS), MUMBAI	ACHYUTANANDA PATTANAİK VS	// () //
336	D-WP(C)/9357/2026 WP(C)/7212/2026	RAJKISHORE ACHARYA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// () //
337	D-WP(C)/9505/2026 WP(C)/7213/2026	M/S GM IRON AND STEELS COMPANY LIMITED, KHURDA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC) NEW DELHI	SUBHANKAR ROUT VS	// () //
338	D-WPCRL/6847/2026 WPCRL/25/2026	MINATI MAHURI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /93 /2026 () //
339	D-ABLAPL/5517/2026 ABLAPL/2823/2026	RAKESH KUMAR PANDA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	CHAULIAGANJA /47 /2026 () //
340	D-ABLAPL/6582/2026 ABLAPL/2824/2026	SAHILA PARWEEN VS	MD. RIAZ VS	LALBAG /59 /2026 ()

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341	D-ABLAPL/6489/2026 ABLAPL/2825/2026	STATE OF ODISHA BAIKUNTHA SAHU @ SWAMI BEDASRABA VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	// SUKINDA /25 /2026 ()
342	D-ABLAPL/6612/2026 ABLAPL/2826/2026	JITENDRA PRASAD JENA VS STATE OF ODISHA	SATYABHAMA SETH VS	// BHARATPUR PS /264 /2023 ()
343	D-ABLAPL/4206/2026 ABLAPL/2827/2026	REMANANDA PUNJI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// KANTABANJI /355 /2025 ()
344	D-ABLAPL/6613/2026 ABLAPL/2828/2026	SWETA KUMAR JENA VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	// PURIGHAT /83 /2026 ()
345	D-ABLAPL/5847/2026 ABLAPL/2829/2026	SUBRAT KUMAR SAMAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// BALIANTA P.S. /77 /2026 ()
346	D-ABLAPL/6414/2026 ABLAPL/2830/2026	SUDARSAN BHOI VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	// BALIPATNA /64 /2026 ()
347	D-ABLAPL/6512/2026 ABLAPL/2831/2026	PRADIPTA MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// / /0 ()
348	D-ABLAPL/3790/2026 ABLAPL/2832/2026	B.JAYAKRUSHNA PATRA @ B JAYA PATRA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// PURUSHOTTAMPUR /113 /2025 ()
349	D-ABLAPL/6621/2026 ABLAPL/2833/2026	DEBASIS SAMANTARAY @ DEBASIS SAMANTARA VS STATE OF ODISHA	HARAPRASAD PANDA VS	// / /0 ()
350	D-ABLAPL/6547/2026 ABLAPL/2834/2026	BALAJI TAREI VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// RAMBHA (KHALLIKOTE) /158 /2025 ()
351	D-ABLAPL/5649/2026 ABLAPL/2835/2026	GHANASHYAM JENA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// SINGLA /280 /2025 ()

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352	D-ABLAPL/6622/2026 ABLAPL/2836/2026	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	TURUMUNGA /265 /2025 () //
353	D-ABLAPL/6082/2026 ABLAPL/2837/2026	DAYANIDHI SAHU VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	SINGLA /171 /2024 () //
354	D-ABLAPL/5830/2026 ABLAPL/2838/2026	SK SIRAJ @ SEHERAJ VS STATE OF ODISHA	SURSESH CHANDRA PRADHAN VS	KENDRAPARA SADAR /20 /2026 () //
355	D-ABLAPL/6410/2026 ABLAPL/2839/2026	ADITYA DAS VS STATE OF ODISHA	ASISH KUMAR RAY VS	BARI RAMCHANDRAPUR /74 /2026 () //
356	D-ABLAPL/6571/2026 ABLAPL/2840/2026	NIHARIKA NAYAK VS STATE OF ODISHA(VIG.)	BISHNU PRASAD PRADHAN VS	BHUBANESWAR VIGILANCE /15 /2022 () //
357	D-ABLAPL/6633/2026 ABLAPL/2841/2026	TRINATH BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
358	D-ABLAPL/6605/2026 ABLAPL/2842/2026	PUSPALATA DAS VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	BHUBANESWAR VIGILANCE /1 /2026 () //
359	D-ABLAPL/6672/2026 ABLAPL/2843/2026	MILKHAN DIGAL VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	NAYAPALLI P.S. /71 /2026 () //
360	D-ABLAPL/6623/2026 ABLAPL/2844/2026	DEBASISH BADAJENA VS STATE OF ODISHA	ABHISHEK MOHANTY VS	/ /0 () //
361	D-ABLAPL/6597/2026 ABLAPL/2845/2026	MANOJ GOCCHAYAT VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /115 /2025 () //
362	D-ABLAPL/6309/2026 ABLAPL/2846/2026	BISHNU PANIGRAHY VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	BISSAMCUTTACK /49 /2016 J.M.F.C.,BISSAM CUTTACK(Rayagada) ICC/0000001/2018
363	D-ABLAPL/6627/2026	KUNILATA SAHOO	AMLAN SHAKTI PAUL	/ /0

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	ABLAPL/2847/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/6616/2026 ABLAPL/2848/2026	SHIBAN KANTI BALA VS STATE OF ODISHA	PRASANNA KUMAR NANDA VS	CDA-II /31 /2025 () //
365	D-ABLAPL/6628/2026 ABLAPL/2849/2026	KULAMANI MUDULI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BELPARA /336 /2025 () //
366	D-ABLAPL/6651/2026 ABLAPL/2850/2026	PRASMIT PATEL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA /86 /2026 () //
367	D-ABLAPL/6655/2026 ABLAPL/2851/2026	LOHIT KUMAR PATEL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 () //
368	D-ABLAPL/6656/2026 ABLAPL/2852/2026	LOHIT KUMAR PATEL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA /86 /2026 () //
369	D-ABLAPL/6636/2026 ABLAPL/2853/2026	CHANDAN BEHERA VS STATE OF ODISHA	SANJAYA KUMAR DAS VS	KAMARDA /33 /2026 () //
370	D-ABLAPL/3233/2026 ABLAPL/2854/2026	BAIRAGI SAMANTARAY @ DALABEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /8 /2026 () //
371	D-ABLAPL/6610/2026 ABLAPL/2855/2026	JITENDRA SWAIN VS STATE OF ODISHA	DEBASIS MISHRA VS	DASPALLA /45 /2026 () //
372	D-ABLAPL/6538/2026 ABLAPL/2856/2026	JAMBUBATI SAHOO VS STATE OF ODISHA	SATYA JEET ROUT VS	AUL /59 /2026 () //
373	D-ABLAPL/6687/2026 ABLAPL/2857/2026	DILIP BAG VS STATE OF ODISHA	ABHIMANYU PARIDA VS	KALAMPUR /7 /2026 () //
374	D-ABLAPL/6697/2026 ABLAPL/2858/2026	ANIL @ ANIRUDHA NAYAK VS	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /477 /2025 ()

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375	D-ABLAPL/6694/2026 ABLAPL/2859/2026	STATE OF ODISHA AJAYA KUMAR MOHANTY VS	ARUPANANDA GOSWAMY VS	// PURI SADAR /103 /2026 ()
376	D-ABLAPL/6695/2026 ABLAPL/2860/2026	STATE OF ODISHA PRATAP KUMAR SAMANTRAY VS	SURYAKANTA DWIBEDI VS	// //0 J.M.F.C.,RANPUR(Nayagarh) 2(A)CC/0000084/2022
377	D-ABLAPL/5700/2026 ABLAPL/2861/2026	STATE OF ODISHA PRASANNA @ PRASAN NAIK VS	BIRAJA PRASAD NANDA VS	TALCHER TOWN /216 /2024 ()
378	D-ABLAPL/6657/2026 ABLAPL/2862/2026	STATE OF ODISHA LOHIT KUMAR PATEL VS	SUNIL KUMAR PANDA VS	// AIRPORT P.S. /33 /2026 ()
379	D-ABLAPL/6659/2026 ABLAPL/2863/2026	STATE OF ODISHA LOHIT KUMAR PATEL VS	SUNIL KUMAR PANDA VS	// JHARSUGUDA SADAR /91 /2026 ()
380	D-ABLAPL/5916/2026 ABLAPL/2864/2026	STATE OF ODISHA DEBASISH DAS VS	ASIT KUMAR JENA VS	// BADAGODA P.S. /390 /2017 ()
381	D-ABLAPL/6668/2026 ABLAPL/2865/2026	STATE OF ODISHA BHAJARAJ DHARUA @ BHUJESWAR DHARUA VS	SK. ZAFARULLA VS	// GHANTAPADA /168 /2024 ()
382	D-ABLAPL/6669/2026 ABLAPL/2866/2026	STATE OF ODISHA GOURAHARI NAIK VS	PRIYA RANJAN SINGH VS	// PARJANG /102 /2026 ()
383	D-ABLAPL/6648/2026 ABLAPL/2867/2026	STATE OF ODISHA HARABATI PATRA @ HIRABATI PATRA VS	UPENDRA KUMAR PANDEY VS	// TANGARPALI /34 /2026 ()
384	D-ABLAPL/6650/2026 ABLAPL/2868/2026	STATE OF ODISHA SOUMYA RANJAN JENA VS	AVIRAM PATRA VS	// BALIANTA P.S. /91 /2026 ()
385	D-ABLAPL/5970/2026 ABLAPL/2869/2026	STATE OF ODISHA DUTTA SETHY@ DATTA SETHI @ DUTTA SETHI VS	SNEHASISH BEHERA VS	// GONDIA /91 /2019 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/6661/2026 ABLAPL/2870/2026	RABI RANJANA SAHU @ RANJAN KUMAR SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KARLAPAT /34 /2025 () //
387	D-ABLAPL/6450/2026 ABLAPL/2871/2026	TUBULA @ PRABHU PADA DAS VS STATE OF ODISHA	JAYADEBA BEHERA VS	DHAMNAGAR /77 /2026 () //
388	D-ABLAPL/6451/2026 ABLAPL/2872/2026	BIKI @ VIKI SAHOO @ RAKESH KUMAR SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	DHAMNAGAR /77 /2026 () //
389	D-ABLAPL/6535/2026 ABLAPL/2873/2026	PRASANT KUMAR MAJHI @ BAPI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /54 /2026 () //
390	D-ABLAPL/6665/2026 ABLAPL/2874/2026	K BALAMURALI VS STATE OF ODISHA	BHARAT JALLI VS	KHURDA PS /122 /2026 () //
391	D-ABLAPL/6001/2026 ABLAPL/2875/2026	KALAM BABU @ KALAM KHAN VS STATE OF ODISHA	SURAIYA BANO VS	LALBAG /207 /2022 () //
392	D-ABLAPL/6666/2026 ABLAPL/2876/2026	SUDARSAN MALLICK VS STATE OF ODISHA	SK. ZAFARULLA VS	GHANTAPADA /25 /2026 () //
393	D-ABLAPL/6679/2026 ABLAPL/2877/2026	UPENDRA BHANJA SAHU VS STATE OF ODISHA	MANORANJAN DAS VS	BALIMI /44 /2026 () //
394	D-ABLAPL/6728/2026 ABLAPL/2878/2026	NAROTTAM PALEI VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /51 /2026 () //
395	D-ABLAPL/6510/2026 ABLAPL/2879/2026	RATNAKAR @ MADHIA PALEI VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	RAGHUNATHPUR /49 /2026 () //
396	D-ABLAPL/6680/2026 ABLAPL/2880/2026	SUMANTA KUMAR BALA @ SUMANTA BALA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BADSAHI /59 /2026 () //
397	D-ABLAPL/6740/2026	TRUPTI RANJAN NAYAK	SRIKHETRA MISHRA	MAHILA P.S.(BBSR) /81 /2026

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	ABLAPL/2881/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/6703/2026 ABLAPL/2882/2026	SWARAJ PADHI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	MALGODOWN /73 /2026 () //
399	D-ABLAPL/6684/2026 ABLAPL/2883/2026	SPANDAN ACHARYA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CU () //
400	D-ABLAPL/6718/2026 ABLAPL/2884/2026	SIBA PRASAD MOHAPATRA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	NIRAKARPUR /60 /2026 () //
401	D-ABLAPL/6747/2026 ABLAPL/2885/2026	NABIN NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PAPADAHANDI /27 /2026 () //